

12.22 hrs.

ELECTIONS TO COMMITTEES

(I) ESTIMATES COMMITTEE

SHRI M. SATYANARAYANA RAO
(Karimnagar) : I beg to move :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1983 and ending on the 30th April, 1984.”

MR. SPEAKER : The question is :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1983 and ending on the 30th April, 1984.”

The motion was adopted.

(II) COMMITTEE ON PUBLIC ACCOUNTS

SHRI SATISH AGARWAL (Jaipur) : I beg to move :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1983 and ending on the 30th April 1984.”

“That this House do recommend to Rajya Sabha that Rajya Sabha to agree to nominate seven members from Rajya Sabha associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1983 and ending on the 30th April, 1984, and do communicate to this House the names of the members so nominated by Rajya Sabha.”

MR. SPEAKER : The question is :

“That the members of this House do proceed to elect in the manner required by sub-rule(1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1983 and ending on the 30th April, 1984.”

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1983 and ending on the 30th April, 1984, and do communicate to this House the names of the members so nominated by Rajya Sabha.”

The motion was adopted.

(III) COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI MADHUSUDAN VAIRALE (Akola)
I beg to move :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312 B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1983 and ending on the 30th April, 1984.”

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginnings on the 1st May, 1983 and ending on the 30th April, 1984, and do communicate to this House the names of the members so nominated by Rajya Sabha.”

MR. SPEAKER : The question is :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1983 and ending on the 30th April, 1984.”

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the committee on Public Undertakings of the House for the term beginning on the 1st May, 1983 and ending on the 30th April, 1984, and do communicate to this House the names of the members so nominated by Rajya Sabha.”

The motion was adopted.

(IV) COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI SUNDER SINGH (Phillaur) ; Sir,
I beg to move :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1983 and ending on the 30th April, 1984.”

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 1983 and ending on the 30th April, 1984 and do communicate to this House the names of the Members so nominated by Rajya Sabha.”

MR. SPEAKER : The question is ;

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1983 and ending on the 30th April, 1984.”

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 1983 and ending on the 30th April, 1984, and do communicate to this House the names of the Members so nominated by Rajya Sabha.”

The motion was adopted.

MR. SPEAKER : We now take up the Calling Attention. Shri Jitendra Prasada.

12.30 hrs

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED PROPOSAL TO DISMANTLE THE MANKAPUR-KATRA RAILWAY LINE

श्री जितेन्द्र प्रसाद (शाहजहांपुर) : अध्यक्ष